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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 391 of 2017 with CP(CAA) No. 18/NCLT/AHM/2017  
With Gujarat High Court C.A. no. 517/2016**

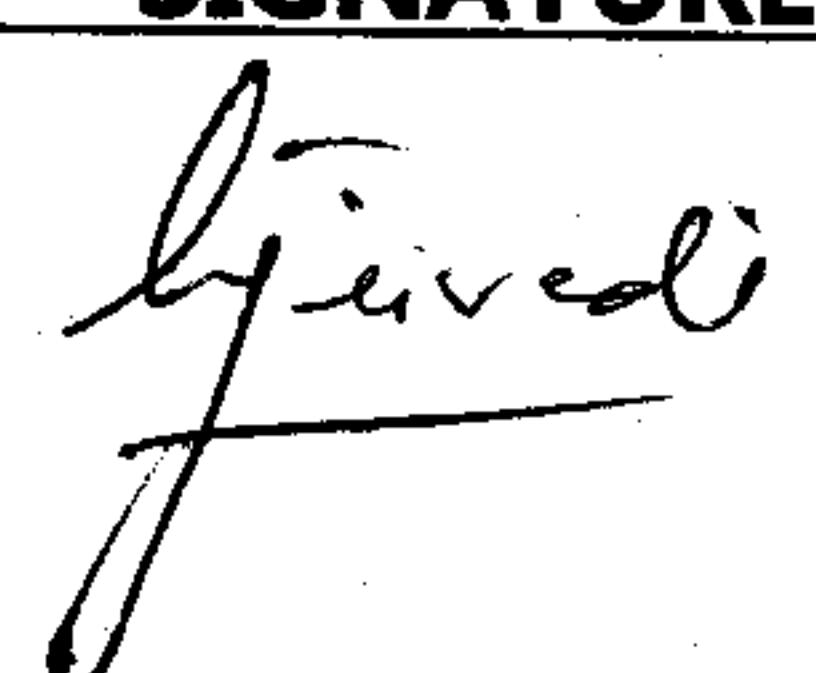
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company: Pari Stock Trading Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	HIREN TRIVEDI	Advocate	Petitioner	
2.				

**ORDER**

Learned Advocate Mr. Hiren Trivedi i/b Learned Advocate Sharvil Majmudar present for Petitioner. None present for RD.

Matter relates to division bench.

Hence, list the matter before division bench on 22.12.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of December, 2017.